

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 28.12.2019										
S L . N O .	C.A.No	Date of Applic ation	Case No.	Name of the Applica nt	C.C Typ e	Judge / Court Name	C.C Applied For	Othe r Docu ment	Deal ing Sect ion	Se at
1	120624 /2019	28.12.2 019	WP (C) - 1462/2 008	K.N. SAHOO	GENE RAL		Order Dtd. 2008- 02-14		WRIT BRANC H-2	(Se at No- 6)
2	120625 /2019	28.12.2 019	WP (C) - 21079/ 2019	A.K.BEHE RA	C.O.		PetitionAppealme mo,Annexure,		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 112)
3	120626 /2019	28.12.2 019	WP (C) - 16114/ 2007	K.N. SAHOO	GENE RAL		Order Dtd. 2007- 12-20		WRIT BRANC H-4	(Se at No- 27)
4	120627 /2019	28.12.2 019	WP (C) - 3278/2 019	C.R.SWAI N	GENE RAL		Order Dtd. 2019- 12-03		WRIT BRANC H-3	(Se at No- 11)
5	120628 /2019	28.12.2 019	WP (C) - 26751/ 2019	B.K.BEHE RA	GENE RAL		Order Dtd. 2019- 12-23		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 105)
6	120629 /2019	28.12.2 019	WP (C) - 14558/ 2013	A.K.RANA	GENE RAL		Order Dtd. 2019- 12-11			(Se at No- 105)
7	120630 /2019	28.12.2 019	WP (C) - 22926/ 2019	JANMIJAY A PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-02			(Se at No- 105)

8	120631 /2019	28.12.2 019	WP (C) - 10188/ 2009	SK. SAMIM	GENE RAL		Order Dtd. 2011- 03-31		WRIT BRANC H-4	(Se at No- 19)
9	120632 /2019	28.12.2 019	CONTC- 2583/2 019	S.ROUT	GENE RAL		Order Dtd. 2019- 12-20			(Se at No- 19)
1 0	120633 /2019	28.12.2 019	CRLMC- 2168/2 019	S. BARIK	GENE RAL		Order Dtd. 2019- 10-14			(Se at No- 19)
1 1	120634 /2019	28.12.2 019	CRLMP- 301/20 14	N.N.MOHA PATRA	C.O.		Order Dtd. 2014- 03-28		WRIT BRANC H-6	(Se at No- 36)
1 2	120635 /2019	28.12.2 019	CMAPL- 340/20 15	R.K.SAHO O	GENE RAL		Petition		M.J.C .	(Se at No- 3)
1 3	120636 /2019	28.12.2 019	ITA- 71/201 7	B.K.BEHE RA	GENE RAL		Order Dtd. 2019- 12-10			(Se at No- 3)
1 4	120637 /2019	28.12.2 019	BLAPL- 4527/2 019	S.ROUT	GENE RAL		Order Dtd. 2019- 10-17			(Se at No- 3)
1 5	120638 /2019	28.12.2 019	WPCRL- 89/201 9	D.SAMAL	GENE RAL		Order Dtd. 2019- 12-16			(Se at No- 3)
1 6	120639 /2019	28.12.2 019	WP (C) - 25944/ 2017	N.K.ROUT	GENE RAL		Order Dtd. 2019- 12-11			(Se at No- 3)
1 7	120640 /2019	28.12.2 019	WP (C) - 26752/ 2019	P.K.LENK A	C.O.	COURT NO. 22	Order Dtd. 9999- 12-31		WRIT BRANC H-4	(Se at No- 27)
1 8	120641 /2019	28.12.2 019	WP (C) - 27058/ 2019	P.K.LENK A	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-24		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 108)
1 9	120642 /2019	28.12.2 019	WP (C) - 27058/ 2019	P.K.MOHA NTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-24		WRIT BRANC H (DIVI SION)	(Se at No- 108)

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2 0	120643 /2019	28.12.2 019	WP (C) - 27693/ 2019	P.K.LENK A	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 108)
2 1	120644 /2019	28.12.2 019	ABLAPL - 14885/ 2019	P.K.LENK A	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 108)
2 2	120645 /2019	28.12.2 019	WP (C) - 27194/ 2019	M/S.S.K. PADHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 108)
2 3	120646 /2019	28.12.2 019	WP (C) - 27186/ 2019	SAROJ KUMAR PADHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 108)
2 4	120647 /2019	28.12.2 019	WP (C) - 284/20 17	R.R. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-10		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 112)
2 5	120648 /2019	28.12.2 019	WP (C) - 27963/ 2019	S.C. DAS	C.O.	COURT NO. 22	Order Dtd. 2019- 12-24			(Se at No- 112)
2 6	120649 /2019	28.12.2 019	WP (C) - 2197/2 013	S. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-19		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 103)
2 7	120650 /2019	28.12.2 019	WP (C) - 26999/ 2019	H.K. PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-24			(Se at No- 103)
2 8	120651 /2019	28.12.2 019	WP (C) - 17547/ 2018	B.K. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-18			(Se at No- 103)
2	120652	28.12.2	WP (C) -	R.	C.O.	COURT	Order Dtd. 2019-			(Se

9	/2019	019	12555/ 2019	MALLICK		NO. 9	12-24			at No- 103)
3 0	120653 /2019	28.12.2 019	WP (C) - 12555/ 2019	P.K. BARIK	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 103)
3 1	120654 /2019	28.12.2 019	WP (C) - 12560/ 2019	R. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 103)
3 2	120655 /2019	28.12.2 019	WP (C) - 12560/ 2019	P.K. BARIK	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 103)
3 3	120656 /2019	28.12.2 019	FAO- 871/20 19	S.K. / SAHOO,AD V	C.O.	COURT NO. 8	Order Dtd. 2019- 12-24		MISC. APPEA L SEC.	(Se at No- 5)
3 4	120657 /2019	28.12.2 019	FAO- 53/201 9	D.K. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2019- 12-24		MISC. APPEA L SEC.	(Se at No- 9)
3 5	120658 /2019	28.12.2 019	WP (C) - 12556/ 2019	P.K. BARIK	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 9)
3 6	120659 /2019	28.12.2 019	WP (C) - 12556/ 2019	R. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 9)
3 7	120660 /2019	28.12.2 019	ABLAPL - 15753/ 2019	S. BARIK	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24		CRMIN AL MISC- 2	(Se at No- 17)
3 8	120661 /2019	28.12.2 019	ABLAPL - 13167/ 2019	B. SINGH	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 17)
3 9	120662 /2019	28.12.2 019	ABLAPL - 13006/ 2019	P. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2019- 12-24			(Se at No- 17)
4 0	120663 /2019	28.12.2 019	WP (C) - 26932/ 2019	S. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 17)

4 1	120664 /2019	28.12.2 019	ABLAPL - 15402/ 2019	A. KALASH	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 17)
4 2	120665 /2019	28.12.2 019	ABLAPL - 15406/ 2019	J. BHOI	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 17)
4 3	120666 /2019	28.12.2 019	ABLAPL - 15130/ 2019	S. KANHAR	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 17)
4 4	120667 /2019	28.12.2 019	WP (C) - 10245/ 2015	S.K. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 17)
4 5	120668 /2019	28.12.2 019	WP (C) - 10248/ 2015	S.K. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 17)
4 6	120669 /2019	28.12.2 019	WP (C) - 10247/ 2015	S.K. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 17)
4 7	120670 /2019	28.12.2 019	WP (C) - 10246/ 2015	S.K. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 17)
4 8	120671 /2019	28.12.2 019	WP (C) - 12291/ 2019	R. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 17)
4 9	120672 /2019	28.12.2 019	WP (C) - 26476/ 2019	D. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2019- 12-24			(Se at No- 17)
5 0	120673 /2019	28.12.2 019	WP (C) - 10244/ 2015	S.K. SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-24			(Se at No- 17)
5 1	120674 /2019	28.12.2 019	BLAPL- 7565/2 019	R.K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-24			(Se at No- 17)
5 2	120675 /2019	28.12.2 019	WP (C) - 25732/ 2019	R.N. DASH	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 17)
5 3	120676 /2019	28.12.2 019	BLAPL- 7892/2 019	N. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No-

										17)
54	120677/2019	28.12.2019	WP (C) - 25668/2019	T. PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2019-12-24			(Se at No-17)
55	120678/2019	28.12.2019	BLAPL-6359/2019	D.K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-17)
56	120679/2019	28.12.2019	WP (C) - 25481/2019	RAMAKANT MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019-12-24			(Se at No-17)
57	120680/2019	28.12.2019	BLAPL-9738/2019	P.K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2019-12-24			(Se at No-17)
58	120681/2019	28.12.2019	WP (C) - 25124/2019	M/S. SAPAN KUMAR PAL	C.O.	COURT NO. 9	Order Dtd. 2019-12-24			(Se at No-17)
59	120682/2019	28.12.2019	WP (C) - 13487/2019	S.K. PARIDA	C.O.	COURT NO. 9	Order Dtd. 2019-12-24			(Se at No-17)
60	120683/2019	28.12.2019	ABLAPL - 15485/2019	B. K. PATI	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-17)
61	120684/2019	28.12.2019	WP (C) - 13487/2019	R. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2019-12-24			(Se at No-17)
62	120685/2019	28.12.2019	ABLAPL - 15485/2019	SRIKANT KUMAR BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-17)
63	120686/2019	28.12.2019	WP (C) - 25734/2019	R.N. DASH	C.O.	COURT NO. 9	Order Dtd. 2019-12-24			(Se at No-17)
64	120687/2019	28.12.2019	WP (C) - 6376/2019	MITHUN DAS	C.O.	COURT NO. 9	Order Dtd. 2019-12-24		WRIT BRANCH-5	(Se at No-21)
65	120688/2019	28.12.2019	WP (C) - 12293/2019	M/S. RAKESH KUMAR MALLICK	C.O.	COURT NO. 9	Order Dtd. 2019-12-24			(Se at No-21)
66	120689/2019	28.12.2019	WP (C) - 24828/2019	PRASANNA KUMAR	C.O.	COURT NO.	Order Dtd. 2019-12-24			(Se at

			2019	PATTANAYAK		22				No-21)
67	120690/2019	28.12.2019	WP (C) - 13486/2019	M/S. RAKE SH KUMAR MALLICK	C.O.	COURT NO. 9	Order Dtd. 2019-12-24			(Se at No-21)
68	120691/2019	28.12.2019	WP (C) - 13486/2019	SAROJ KUMAR PARIDA	C.O.	COURT NO. 9	Order Dtd. 2019-12-24			(Se at No-21)
69	120692/2019	28.12.2019	WP (C) - 24621/2019	B.D. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-21)
70	120693/2019	28.12.2019	WP (C) - 25508/2019	J. N. PANDA	C.O.	COURT NO. 9	Order Dtd. 2019-12-24		WRIT BRANCH-6	(Se at No-16)
71	120694/2019	28.12.2019	WP (C) - 26221/2019	S.K. TRIPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-16)
72	120695/2019	28.12.2019	ABLAPL - 17020/2019	TOFAN PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No-16)
73	120696/2019	28.12.2019	BLAPL- 9668/2019	DILLIP KUMAR MALLICK	C.O.	COURT NO. 2	Order Dtd. 2019-12-24			(Se at No-16)
74	120697/2019	28.12.2019	WP (C) - 24760/2019	P. SARANGI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-16)
75	120698/2019	28.12.2019	WP (C) - 26942/2019	B.M. SARANGI	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-16)
76	120699/2019	28.12.2019	WP (C) - 26274/2019	S.K. TRIPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-16)
77	120700/2019	28.12.2019	WP (C) - 26944/2019	B.M. SARANGI	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-16)
78	120701/2019	28.12.2019	WP (C) - 26275/2019	S.K. TRIPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-16)
7	120702	28.12.2019	WP (C) -	D. K.	C.O.	COURT	Order Dtd. 2019-			(Se

9	/2019	019	27018/ 2019	NAIK		NO. 22	12-24			at No- 16)
8	120703 /2019	28.12.2 019	WP (C) - 26276/ 2019	S.K. TRIPATHY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-24			(Se at No- 16)
8	120704 /2019	28.12.2 019	CMP- 1419/2 019	P. K. JENA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-23			(Se at No- 16)
8	120705 /2019	28.12.2 019	WP (C) - 26854/ 2019	M.D.BISW AL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-24			(Se at No- 16)
8	120706 /2019	28.12.2 019	WP (C) - 26396/ 2019	R.C. ROY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-24			(Se at No- 16)
8	120707 /2019	28.12.2 019	CMP- 1418/2 019	SANTOSH SETHI	C.O.	COURT NO. 22	Order Dtd. 2019- 12-23			(Se at No- 16)
8	120708 /2019	28.12.2 019	WP (C) - 26003/ 2019	M.R. PRADHAN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-24			(Se at No- 16)
8	120709 /2019	28.12.2 019	CMP- 1415/2 019	S. K. SAMAL	C.O.	COURT NO. 22	Order Dtd. 2019- 12-23			(Se at No- 16)
8	120710 /2019	28.12.2 019	WP (C) - 26029/ 2019	A.K. SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-24			(Se at No- 16)
8	120711 /2019	28.12.2 019	WP (C) - 27513/ 2019	K.N. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-24			(Se at No- 16)
8	120712 /2019	28.12.2 019	WP (C) - 8313/2 005	B. R. SENAPATI	C.O.	COURT NO. 22	Order Dtd. 2019- 12-23			(Se at No- 16)
9	120713 /2019	28.12.2 019	WP (C) - 26197/ 2019	A. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-24			(Se at No- 16)
9	120714 /2019	28.12.2 019	WP (C) - 27659/ 2019	K.N.SAHO O	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24		WRIT BRANC H-6	(Se at No- 24)

92	120715/2019	28.12.2019	WP (C) - 27422/2019	P.K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-24)
93	120716/2019	28.12.2019	WP (C) - 12904/2019	B. MOHANTY	GENERAL		Order Dtd. 2019-07-29			(Se at No-24)
94	120717/2019	28.12.2019	WP (C) - 6518/2006	A.K. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-18			(Se at No-24)
95	120718/2019	28.12.2019	WP (C) - 26020/2019	B. K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-24)
96	120719/2019	28.12.2019	WP (C) - 27567/2019	SUVENDU BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-24)
97	120720/2019	28.12.2019	WP (C) - 26469/2019	D.K. MAHALIK	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-24)
98	120721/2019	28.12.2019	WP (C) - 26038/2019	M/S. RAMESH CHANDRA MISHRA	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-24)
99	120722/2019	28.12.2019	WP (C) - 14131/2004	M.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2019-12-23			(Se at No-24)
100	120723/2019	28.12.2019	WP (C) - 26005/2019	P. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-24)
101	120724/2019	28.12.2019	WP (C) - 26900/2019	S.K. SAMAL	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-24)
102	120725/2019	28.12.2019	WP (C) - 24593/2019	SARAT DASH	C.O.	COURT NO. 22	Order Dtd. 2019-12-18			(Se at No-24)
103	120726/2019	28.12.2019	WP (C) - 12292/2019	M/S. RAKESH KUMAR MALLICK	C.O.	COURT NO. 9	Order Dtd. 2019-12-24			(Se at No-24)
104	120727/2019	28.12.2019	WP (C) - 12110/2019	M/S. RAKESH KUMAR MALLICK	C.O.	COURT NO. 9	Order Dtd. 2019-12-24			(Se at No-24)

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105	120728/2019	28.12.2019	WP (C) - 26076/2019	D. K. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2019-12-24			(Se at No-24)
106	120729/2019	28.12.2019	WP (C) - 28020/2019	U. P. BAG	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-24)
107	120730/2019	28.12.2019	WP (C) - 23448/2019	M.B. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2019-12-23			(Se at No-24)
108	120731/2019	28.12.2019	WP (C) - 28063/2019	B.P. TANGA	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-24)
109	120732/2019	28.12.2019	WP (C) - 25366/2017	SARAT DASH	C.O.	COURT NO. 22	Order Dtd. 2019-12-24		WRIT BRANCH-4	(Se at No-19)
110	120733/2019	28.12.2019	WP (C) - 28025/2019	R. K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-19)
111	120734/2019	28.12.2019	WP (C) - 28260/2019	S. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2019-12-24		WRIT BRANCH-5	(Se at No-20)
112	120735/2019	28.12.2019	WP (C) - 26986/2019	DEBENDRA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-20)
113	120736/2019	28.12.2019	WP (C) - 13488/2019	R MALLICK	C.O.	COURT NO. 9	Order Dtd. 2019-12-24			(Se at No-20)
114	120737/2019	28.12.2019	WP (C) - 27987/2019	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-20)
115	120738/2019	28.12.2019	WP (C) - 27651/2019	B. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-24			(Se at No-20)
116	120739/2019	28.12.2019	WP (C) - 27012/2019	A. KALASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-20)
117	120740/2019	28.12.2019	WP (C) - 13488/2019	SAROJ KU PARIDA	C.O.	COURT NO. 9	Order Dtd. 2019-12-24			(Se at

7			2019							No-20)
118	120741/2019	28.12.2019	WP (C) - 27378/2019	J. BHOI	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-20)
119	120742/2019	28.12.2019	WP (C) - 27380/2019	J. BHOI	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-20)
120	120743/2019	28.12.2019	ABLAPL - 11906/2019	RAMAKANT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-20)
121	120744/2019	28.12.2019	ABLAPL - 17036/2018	D K MALLIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-24		CRMIN AL MISC-2	(Se at No-13)
122	120745/2019	28.12.2019	WP (C) - 27818/2019	RAMAKANT A SARANGI	C.O.	COURT NO. 22	Order Dtd. 2019-12-24		WRIT BRANC H-1	(Se at No-4)
123	120746/2019	28.12.2019	WP (C) - 24520/2019	D.K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-24		WRIT BRANC H-3	(Se at No-33)
124	120747/2019	28.12.2019	BLAPL- 8470/2019	G BARIK	C.O.	COURT NO. 3	Order Dtd. 2019-12-24			(Se at No-33)
125	120748/2019	28.12.2019	WP (C) - 27321/2019	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-20			(Se at No-33)
126	120749/2019	28.12.2019	CRLA- 503/2014	R.K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2019-12-23		CRIMINAL APPEAL	(Se at No-1)
127	120750/2019	28.12.2019	WP (C) - 28229/2019	RAMAKANT A SARANGI	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-1)
128	120751/2019	28.12.2019	WP (C) - 27737/2019	M. SAHOO, AD V	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-24			(Se at No-1)
129	120752/2019	28.12.2019	CRLA- 734/2019	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-1)
1	120753	28.12.2	WP (C) -	G.C.	C.O.	COURT	Order Dtd. 2019-			(Se

30	/2019	019	27531/2019	JENA		NO. 3 OLD	12-24			at No-1)
131	120754/2019	28.12.2019	ABLAPL - 14145/2019	S. R. PATTNAIK	C.O.	COURT NO. 2	Order Dtd. 2019-12-24			(Se at No-1)
132	120755/2019	28.12.2019	ABLAPL - 19544/2017	R K MALLICK	C.O.	COURT NO. 9	Order Dtd. 2019-12-24		CRMIN AL MISC-2	(Se at No-11)
133	120756/2019	28.12.2019	ABLAPL - 14147/2019	S. R. PATTNAIK	C.O.	COURT NO. 2	Order Dtd. 2019-12-24			(Se at No-11)
134	120757/2019	28.12.2019	WP (C) - 27891/2019	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-11)
135	120758/2019	28.12.2019	BLAPL-8112/2019	M/S.DINA BANDHU NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-24			(Se at No-11)
136	120759/2019	28.12.2019	ABLAPL - 11914/2019	B DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-11)
137	120760/2019	28.12.2019	WPCRL-128/2019	T. PARDHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-24		WRIT BRANC H (DIVI SION BENCH)	(Se at No-111)
138	120761/2019	28.12.2019	BLAPL-6654/2019	P. C. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-111)
139	120762/2019	28.12.2019	ABLAPL - 11909/2019	PRAMOD JENA	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-111)
140	120763/2019	28.12.2019	ABLAPL - 11783/2019	P.K. DEO	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-111)
141	120764/2019	28.12.2019	WP (C) - 17547/2018	B.K. BEHERA	C.O.	CHIEF JUSTICE'S	Order Dtd. 2019-12-18			(Se at No-

						COURT				111)
142	120765/2019	28.12.2019	ABLAPL - 15487/2019	S K BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-111)
143	120766/2019	28.12.2019	ABLAPL - 11784/2019	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-111)
144	120767/2019	28.12.2019	WPCRL-130/2019	G.S. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-24		WRIT BRANCH (DIVISION BENCH)	(Se at No-111)
145	120768/2019	28.12.2019	ABLAPL - 11794/2019	A. KALASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-111)
146	120769/2019	28.12.2019	ABLAPL - 15405/2019	G JAYSINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-111)
147	120770/2019	28.12.2019	WP (C) - 27908/2019	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-111)
148	120771/2019	28.12.2019	ABLAPL - 9511/2019	S. S. PATTNAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-111)
149	120772/2019	28.12.2019	ABLAPL - 297/2018	P K SAMAL	C.O.	COURT NO. 9	Order Dtd. 2019-12-24		CRIMINAL MISC-1	(Se at No-7)
150	120773/2019	28.12.2019	WP (C) - 27238/2019	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-7)
151	120774/2019	28.12.2019	ABLAPL - 17294/2019	BINDU SAGAR SWAIN	C.O.	COURT NO. 23	Order Dtd. 2019-12-24			(Se at No-7)
1	120775	28.12.2019	ABLAPL	B. DAS	C.O.	COURT	Order Dtd. 2019-			(Se

5 2	/2019	019	- 11919/ 2019			NO. 1	12-24			at No- 7)
1 5 3	120776 /2019	28.12.2 019	WP (C) - 27496/ 2019	S. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 7)
1 5 4	120777 /2019	28.12.2 019	CRLMC- 2301/2 018	NIRANJAN SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24		CRMIN AL MISC- 2	(Se at No- 10)
1 5 5	120778 /2019	28.12.2 019	ABLAPL - 11918/ 2019	TOFAN PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 10)
1 5 6	120779 /2019	28.12.2 019	WP (C) - 27529/ 2019	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 10)
1 5 7	120780 /2019	28.12.2 019	ABLAPL - 11780/ 2019	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2019- 12-23			(Se at No- 10)
1 5 8	120781 /2019	28.12.2 019	WP (C) - 27273/ 2019	K.N.SAHO O	C.O.	COURT NO. 17	Order Dtd. 2019- 12-24			(Se at No- 10)
1 5 9	120782 /2019	28.12.2 019	ABLAPL - 11785/ 2019	P. K. PANI	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 10)
1 6 0	120783 /2019	28.12.2 019	CRLMP- 1776/2 019	S.C. DAS	C.O.	COURT NO. 17	Order Dtd. 2019- 12-24			(Se at No- 10)
1 6 1	120784 /2019	28.12.2 019	ABLAPL - 15414/ 2019	BICHITRA NARAYAN SATAPATH Y	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 10)
1 6 2	120785 /2019	28.12.2 019	ABLAPL - 15412/ 2019	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 10)
1 6 3	120786 /2019	28.12.2 019	WP (C) - 27665/ 2019	K.N.SAHO O	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24		WRIT BRANC H-6	(Se at No- 24)
1 6 4	120787 /2019	28.12.2 019	ABLAPL - 15413/ 2019	BICHITRA NARAYAN SATAPATH Y	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 24)

1 6 5	120788 /2019	28.12.2 019	WP (C) - 27525/ 2019	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 24)
1 6 6	120789 /2019	28.12.2 019	ABLAPL - 15409/ 2019	BISWA RANJAN DALAI	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 24)
1 6 7	120790 /2019	28.12.2 019	WP (C) - 27290/ 2019	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 24)
1 6 8	120791 /2019	28.12.2 019	BLAPL- 8325/2 019	BISWARAN JAN DALAI	C.O.	COURT NO. 7	Order Dtd. 2019- 12-24			(Se at No- 24)
1 6 9	120792 /2019	28.12.2 019	ABLAPL - 16120/ 2019	P K JENA	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 24)
1 7 0	120793 /2019	28.12.2 019	WP (C) - 26869/ 2019	D. K. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 24)
1 7 1	120794 /2019	28.12.2 019	ABLAPL - 17611/ 2019	G PANDA	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 24)
1 7 2	120795 /2019	28.12.2 019	WP (C) - 27272/ 2019	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 24)
1 7 3	120796 /2019	28.12.2 019	ABLAPL - 16208/ 2019	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2019- 12-24			(Se at No- 24)
1 7 4	120797 /2019	28.12.2 019	WP (C) - 27507/ 2019	A.K. JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 24)
1 7 5	120798 /2019	28.12.2 019	ABLAPL - 15317/ 2019	SMITA DAS	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 24)
1 7 6	120799 /2019	28.12.2 019	WP (C) - 26743/ 2019	MANASI SETHI	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 24)
1 7 7	120800 /2019	28.12.2 019	WP (C) - 27563/ 2019	M/S. SOUM ENDRA PATTANAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No-

				K						24)
1 7 8	120801 /2019	28.12.2 019	WP (C) - 26876/ 2019	D K BEHERA	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 24)
1 7 9	120802 /2019	28.12.2 019	WP (C) - 27970/ 2019	R.R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 24)
1 8 0	120803 /2019	28.12.2 019	WP (C) - 28048/ 2019	P.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24		WRIT BRANC H-3	(Se at No- 11)
1 8 1	120804 /2019	28.12.2 019	FAO- 851/20 19	S. K. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2019- 12-24		MISC. APPEA L SEC.	(Se at No- 5)
1 8 2	120805 /2019	28.12.2 019	WP (C) - 26073/ 2019	D K BEHERA	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 5)
1 8 3	120806 /2019	28.12.2 019	WP (C) - 12996/ 2019	M/S.RAKE SH KUMAR MALLICK	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 5)
1 8 4	120807 /2019	28.12.2 019	WP (C) - 11109/ 2015	B G DAS	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 5)
1 8 5	120808 /2019	28.12.2 019	WP (C) - 28147/ 2019	S.C. BISWAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-24		WRIT BRANC H-4	(Se at No- 19)
1 8 6	120809 /2019	28.12.2 019	WP (C) - 12997/ 2019	M/S.RAKE SH KUMAR MALLICK	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 19)
1 8 7	120810 /2019	28.12.2 019	ABLAPL - 15416/ 2019	B C PATRA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 19)
1 8 8	120811 /2019	28.12.2 019	WP (C) - 12664/ 2019	M/S.RAKE SH KUMAR MALLICK	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 19)
1 8 9	120812 /2019	28.12.2 019	WP (C) - 25991/ 2019	L.D. SAHU	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 19)
1 9	120813 /2019	28.12.2 019	ABLAPL -	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at

0			15403/ 2019							No- 19)
1 9 1	120814 /2019	28.12.2 019	WP (C) - 12664/ 2019	P. K. BARIK	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 19)
1 9 2	120815 /2019	28.12.2 019	WP (C) - 12558/ 2019	M/S.RAKE SH KU.MALLI CK	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 19)
1 9 3	120816 /2019	28.12.2 019	WP (C) - 26082/ 2019	D K BEHERA	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 19)
1 9 4	120817 /2019	28.12.2 019	WP (C) - 9048/2 004	I. PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-24		WRIT BRANC H-5	(Se at No- 21)
1 9 5	120818 /2019	28.12.2 019	WP (C) - 12558/ 2019	P. K. BARIK	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 21)
1 9 6	120819 /2019	28.12.2 019	BLAPL- 9279/2 019	GANESH SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 21)
1 9 7	120820 /2019	28.12.2 019	WP (C) - 9048/2 004	J. BHOI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-24		WRIT BRANC H-5	(Se at No- 21)
1 9 8	120821 /2019	28.12.2 019	WP (C) - 12661/ 2019	M/S.RAKE SH KUMAR MALLICK	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 21)
1 9 9	120822 /2019	28.12.2 019	WP (C) - 26865/ 2019	D K BEHERA	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 21)
2 0 0	120823 /2019	28.12.2 019	WP (C) - 5586/2 003	C. SAMAL	C.O.	COURT NO. 22	Order Dtd. 2019- 12-24			(Se at No- 21)
2 0 1	120824 /2019	28.12.2 019	WP (C) - 12661/ 2019	P. K. BARIK	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 21)
2 0 2	120825 /2019	28.12.2 019	WP (C) - 5586/2 003	D. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-24			(Se at No- 21)
2	120826	28.12.2	ABLAPL	AMLAN	C.O.	COURT	Order Dtd. 2019-			(Se

03	/2019	019	- 15404/ 2019	SHAKTIPANI		NO. 1	12-24			at No- 21)
204	120827 /2019	28.12.2 019	WP (C) - 26086/ 2019	D K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 21)
205	120828 /2019	28.12.2 019	WP (C) - 2552/2 004	S.C. SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-24			(Se at No- 21)
206	120829 /2019	28.12.2 019	ABLAPL - 15486/ 2019	B K PATI	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 21)
207	120830 /2019	28.12.2 019	WP (C) - 27974/ 2019	M. PANDA, ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 21)
208	120831 /2019	28.12.2 019	JCRLA- 49/201 4	B. C. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2019- 12-24		CRIMI NAL APPEA L	(Se at No- 4)
209	120832 /2019	28.12.2 019	ABLAPL - 15486/ 2019	S K BARIK	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 4)
210	120833 /2019	28.12.2 019	WP (C) - 27980/ 2019	P.K. BEHERA, ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 4)
211	120834 /2019	28.12.2 019	FAO- 886/20 19	L. D. PANDA	C.O.	COURT NO. 8	Order Dtd. 2019- 12-24		MISC. APPEA L SEC.	(Se at No- 5)
212	120835 /2019	28.12.2 019	WP (C) - 26868/ 2019	D K BEHERA	C.O.	COURT NO. 8	Order Dtd. 2019- 12-24			(Se at No- 5)
213	120836 /2019	28.12.2 019	WP (C) - 27621/ 2019	M.R.ROUT RAY	C.O.	COURT NO. 22	Order Dtd. 2019- 12-24			(Se at No- 5)
214	120837 /2019	28.12.2 019	BLAPL- 8366/2 019	D. K. NAIK	C.O.	COURT NO. 7	Order Dtd. 2019- 12-24			(Se at No- 5)
215	120838 /2019	28.12.2 019	WP (C) - 19945/ 2015	K C SWAIN	C.O.	COURT NO. 7	Order Dtd. 2019- 12-24			(Se at No- 5)

2 1 6	120839 /2019	28.12.2 019	WP (C) - 27494/ 2019	P.K. JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-24		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 112)
2 1 7	120840 /2019	28.12.2 019	WP (C) - 26871/ 2019	D K BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-24			(Se at No- 112)
2 1 8	120841 /2019	28.12.2 019	FAO- 885/20 19	L. D. PANDA	C.O.	COURT NO. 8	Order Dtd. 2019- 12-24		MISC. APPEA L SEC.	(Se at No- 5)
2 1 9	120842 /2019	28.12.2 019	WP (C) - 26866/ 2019	D K BEHERA	C.O.	COURT NO. 8	Order Dtd. 2019- 12-24			(Se at No- 5)
2 2 0	120843 /2019	28.12.2 019	FAO- 893/20 19	K. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2019- 12-24		MISC. APPEA L SEC.	(Se at No- 5)
2 2 1	120844 /2019	28.12.2 019	WP (C) - 11107/ 2015	B DAS	C.O.	COURT NO. 8	Order Dtd. 2019- 12-24			(Se at No- 5)
2 2 2	120845 /2019	28.12.2 019	ELA- 3/2019	MADAN DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 5)
2 2 3	120846 /2019	28.12.2 019	WP (C) - 9904/2 017	P. N. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2019- 12-23			(Se at No- 5)
2 2 4	120847 /2019	28.12.2 019	WP (C) - 9904/2 017	M. N. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2019- 11-21			(Se at No- 5)
2 2 5	120848 /2019	28.12.2 019	WP (C) - 27612/ 2019	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2019- 12-24			(Se at No- 5)
2 2 6	120849 /2019	28.12.2 019	WP (C) - 27616/ 2019	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2019- 12-24			(Se at No- 5)
2 2 7	120850 /2019	28.12.2 019	WP (C) - 27828/ 2019	ARUN KUMAR JATI	C.O.	COURT NO. 22	Order Dtd. 2019- 12-24			(Se at No- 5)

2 2 8	120851 /2019	28.12.2 019	WP (C) - 6519/2 006	A K SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-18			(Se at No- 5)
2 2 9	120852 /2019	28.12.2 019	WP (C) - 25620/ 2019	P. K. JENA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-19			(Se at No- 5)
2 3 0	120853 /2019	28.12.2 019	WP (C) - 6517/2 006	A K SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-18			(Se at No- 5)
2 3 1	120854 /2019	28.12.2 019	WP (C) - 6558/2 002	D. K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-24			(Se at No- 5)
2 3 2	120855 /2019	28.12.2 019	WP (C) - 6558/2 002	A. JENA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-24			(Se at No- 5)
2 3 3	120856 /2019	28.12.2 019	WP (C) - 27047/ 2019	S C BAIRI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-23			(Se at No- 5)
2 3 4	120857 /2019	28.12.2 019	WP (C) - 26078/ 2019	D. K. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-24			(Se at No- 5)
2 3 5	120858 /2019	28.12.2 019	WP (C) - 26863/ 2019	P K LENKA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-23			(Se at No- 5)
2 3 6	120859 /2019	28.12.2 019	WP (C) - 32170/ 2011	S. C. BAIRIGAN JAN	C.O.	COURT NO. 19	Order Dtd. 2019- 12-20			(Se at No- 5)
2 3 7	120860 /2019	28.12.2 019	WP (C) - 24447/ 2019	P K LENKA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-19			(Se at No- 5)
2 3 8	120861 /2019	28.12.2 019	WP (C) - 28103/ 2019	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24		WRIT BRANC H-4	(Se at No- 19)
2 3 9	120862 /2019	28.12.2 019	WP (C) - 26645/ 2019	P.N.BEHE RA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-20			(Se at No- 19)
2 4 0	120863 /2019	28.12.2 019	WP (C) - 27407/ 2019	PRATAP NAIK	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2019- 12-23			(Se at No-

						COURT				19)
2 4 1	120864 /2019	28.12.2 019	WP (C) - 27469/ 2019	C. R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 19)
2 4 2	120865 /2019	28.12.2 019	WP (C) - 27297/ 2019	R.K. MOHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 19)
2 4 3	120866 /2019	28.12.2 019	WP (C) - 27101/ 2019	TAPAN SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-23			(Se at No- 19)
2 4 4	120867 /2019	28.12.2 019	ABLAPL - 11796/ 2019	S. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 19)
2 4 5	120868 /2019	28.12.2 019	WP (C) - 27968/ 2019	R.R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 19)
2 4 6	120869 /2019	28.12.2 019	WP (C) - 27116/ 2019	TAPAN SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-23			(Se at No- 19)
2 4 7	120870 /2019	28.12.2 019	WP (C) - 27948/ 2019	P.L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 19)
2 4 8	120871 /2019	28.12.2 019	ABLAPL - 11795/ 2019	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 19)
2 4 9	120872 /2019	28.12.2 019	WP (C) - 27117/ 2019	TAPAN SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-23			(Se at No- 19)
2 5 0	120873 /2019	28.12.2 019	WP (C) - 2510/2 015	T. BAG	C.O.	COURT NO. 16	Order Dtd. 2019- 12-19			(Se at No- 19)
2 5 1	120874 /2019	28.12.2 019	BLAPL- 7872/2 019	K. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24			(Se at No- 19)
2 5 2	120875 /2019	28.12.2 019	WP (C) - 27011/ 2019	T. BAG	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-23			(Se at No- 19)
2 5 5	120876 /2019	28.12.2 019	WP (C) - 26343/ 2019	P. L. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2019- 12-24		WRIT BRANC	(Se at

3			2019			OLD			H-8	No-41)
2 5 4	120877 /2019	28.12.2 019	WP (C) - 27447/ 2019	MANASI PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 41)
2 5 5	120878 /2019	28.12.2 019	WP (C) - 27666/ 2019	K.N. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24		WRIT BRANC H-6	(Se at No- 24)
2 5 6	120879 /2019	28.12.2 019	WP (C) - 27149/ 2019	A. KALASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 24)
2 5 7	120880 /2019	28.12.2 019	WP (C) - 25984/ 2019	P.K. MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-23			(Se at No- 24)
2 5 8	120881 /2019	28.12.2 019	WP (C) - 28066/ 2019	D. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24		WRIT BRANC H-3	(Se at No- 11)
2 5 9	120882 /2019	28.12.2 019	WP (C) - 27947/ 2019	P.L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 11)
2 6 0	120883 /2019	28.12.2 019	WP (C) - 2498/2 015	T. BAG	C.O.	COURT NO. 16	Order Dtd. 2019- 12-19			(Se at No- 11)
2 6 1	120884 /2019	28.12.2 019	WP (C) - 27537/ 2019	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 11)
2 6 2	120885 /2019	28.12.2 019	WP (C) - 27269/ 2019	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 11)
2 6 3	120886 /2019	28.12.2 019	WP (C) - 27265/ 2019	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 11)
2 6 4	120887 /2019	28.12.2 019	WP (C) - 27118/ 2019	TAPAN SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-23			(Se at No- 11)
2 6 5	120888 /2019	28.12.2 019	WP (C) - 27260/ 2019	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 11)
2	120889	28.12.2	WP (C) -	G C JENA	C.O.	COURT	Order Dtd. 2019-			(Se

66	/2019	019	27538/2019			NO. 3 OLD	12-29			at No-11)
267	120890/2019	28.12.2019	WP (C) - 27267/2019	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-11)
268	120891/2019	28.12.2019	WP (C) - 27985/2019	GANESH CHANDRA JENA	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-11)
269	120892/2019	28.12.2019	WP (C) - 27438/2019	GOKULANA NDA PADHI	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-11)
270	120893/2019	28.12.2019	WP (C) - 27542/2019	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-11)
271	120894/2019	28.12.2019	WP (C) - 27035/2019	GANESH CHANDRA JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-11)
272	120895/2019	28.12.2019	WP (C) - 27539/2019	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-11)
273	120896/2019	28.12.2019	WP (C) - 27034/2019	GANESH CHANDRA JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-11)
274	120897/2019	28.12.2019	WP (C) - 27031/2019	GANESH CHANDRA JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-11)
275	120898/2019	28.12.2019	WP (C) - 27264/2019	B.K. BARIK, ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-11)
276	120899/2019	28.12.2019	WP (C) - 2936/2015	R K BARIK	C.O.	COURT NO. 16	Order Dtd. 2019-12-19			(Se at No-11)
277	120900/2019	28.12.2019	WP (C) - 27030/2019	GANESH CHANDRA JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-11)
278	120901/2019	28.12.2019	WP (C) - 27278/2019	K N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2019-12-24			(Se at No-11)

279	120902/2019	28.12.2019	WP (C) - 27270/2019	B.K. BARIK, ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Seat No-11)
280	120903/2019	28.12.2019	WP (C) - 27534/2019	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Seat No-11)
281	120904/2019	28.12.2019	WP (C) - 27028/2019	GANESH CHANDRA JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-11)
282	120905/2019	28.12.2019	WP (C) - 27219/2019	P.N. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Seat No-11)
283	120906/2019	28.12.2019	WP (C) - 26638/2019	P. N. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-20			(Seat No-11)
284	120907/2019	28.12.2019	CRLMP-1777/2019	S C DAS	C.O.	COURT NO. 17	Order Dtd. 2019-12-24			(Seat No-11)
285	120908/2019	28.12.2019	WP (C) - 25982/2019	P. N. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-19			(Seat No-11)
286	120909/2019	28.12.2019	WP (C) - 27834/2019	J. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Seat No-11)
287	120910/2019	28.12.2019	CRLMP-1779/2019	S C DAS	C.O.	COURT NO. 17	Order Dtd. 2019-12-24			(Seat No-11)
288	120911/2019	28.12.2019	WP (C) - 25740/2019	P.K. BEHERA, ADV	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-19			(Seat No-11)
289	120912/2019	28.12.2019	WP (C) - 27506/2019	B N SHADHANG I	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-11)
290	120913/2019	28.12.2019	WP (C) - 26642/2019	P. N. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-20			(Seat No-11)
291	120914/2019	28.12.2019	WP (C) - 26640/2019	P. N. BEHERA	C.O.	CHIEF JUSTICE'S	Order Dtd. 2019-12-20			(Seat No-11)

						COURT				11)
292	120915/2019	28.12.2019	CRLMP-1778/2019	S C DAS	C.O.	COURT NO. 17	Order Dtd. 2019-12-24			(Se at No-11)
293	120916/2019	28.12.2019	WP (C) - 25740/2019	P. K. BEHERA, ADV	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-19			(Se at No-11)
294	120917/2019	28.12.2019	WP (C) - 26636/2019	P. N. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-20			(Se at No-11)
295	120918/2019	28.12.2019	WP (C) - 21993/2014	N RAO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-11)
296	120919/2019	28.12.2019	WP (C) - 26646/2019	P. N. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-20			(Se at No-11)
297	120920/2019	28.12.2019	WP (C) - 26643/2019	P. N. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-20			(Se at No-11)
298	120921/2019	28.12.2019	WP (C) - 6516/2006	A.K. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-18			(Se at No-11)
299	120922/2019	28.12.2019	WP (C) - 28067/2019	D. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24		WRIT BRANCH-3	(Se at No-11)
300	120923/2019	28.12.2019	WP (C) - 27304/2019	R. K. MAHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-11)
301	120924/2019	28.12.2019	WP (C) - 27301/2019	R. K. MAHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-11)
302	120925/2019	28.12.2019	WP (C) - 27296/2019	B. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-11)
303	120926/2019	28.12.2019	WP (C) - 27284/2019	B. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-11)
300	120927/2019	28.12.2019	WP (C) - 28050/	P K MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019-12-24		WRIT BRANCH	(Se at

4			2019			OLD			H-3	No-11)
305	120928/2019	28.12.2019	WP (C) - 27279/2019	B. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-11)
306	120929/2019	28.12.2019	WP (C) - 28022/2019	JYOTI RANJAN NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-11)
307	120930/2019	28.12.2019	WP (C) - 26473/2019	D K MAHALIK	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-11)
308	120931/2019	28.12.2019	WP (C) - 28022/2019	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-11)
309	120932/2019	28.12.2019	WP (C) - 26370/2019	SMITA DAS	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-11)
310	120933/2019	28.12.2019	WP (C) - 26190/2019	MANASI MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-11)
311	120934/2019	28.12.2019	WP (C) - 21790/2019	G. C. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-20			(Se at No-11)
312	120935/2019	28.12.2019	WP (C) - 27210/2019	SMITA DAS	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-11)
313	120936/2019	28.12.2019	WP (C) - 19710/2019	TAPAN KUMAR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-23		WRIT BRANCH-2	(Se at No-7)
314	120937/2019	28.12.2019	WP (C) - 26358/2019	A P SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-7)
315	120938/2019	28.12.2019	CONTC-2504/2019	TAPAN KUMAR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-23			(Se at No-7)
316	120939/2019	28.12.2019	WP (C) - 26216/2019	J R BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-7)
3	120940	28.12.2019	CONTC-	M. K.	C.O.	COURT	Order Dtd. 2019-			(Se

17	/2019	019	2504/2019	MOHANTY		NO. 3 OLD	12-23			at No-7)
318	120941/2019	28.12.2019	WP (C) - 27514/2019	TRILOCHAN BAG	C.O.	COURT NO. 22	Order Dtd. 2019-12-24		WRIT BRANCH-5	(Se at No-23)
319	120942/2019	28.12.2019	WP (C) - 26997/2019	BIJAY KUMAR DALEI	C.O.	COURT NO. 9	Order Dtd. 2019-12-24			(Se at No-23)
320	120943/2019	28.12.2019	WP (C) - 27064/2019	B. K. BARIK	C.O.	COURT NO. 9	Order Dtd. 2019-12-24			(Se at No-23)
321	120944/2019	28.12.2019	WP (C) - 26188/2019	MANASI MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-23)
322	120945/2019	28.12.2019	WP (C) - 27050/2019	B. N. SARANGI	C.O.	COURT NO. 9	Order Dtd. 2019-12-24			(Se at No-23)
323	120946/2019	28.12.2019	WP (C) - 26950/2019	B MANSINGH	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-23)
324	120947/2019	28.12.2019	WP (C) - 16125/2019	M/S.NIRANJAN PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-23)
325	120948/2019	28.12.2019	WP (C) - 25671/2019	M/S.KHIROD KUMAR SWAIN	C.O.	COURT NO. 9	Order Dtd. 2019-12-24			(Se at No-23)
326	120949/2019	28.12.2019	WP (C) - 26173/2019	B D BISWAL	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Se at No-23)
327	120950/2019	28.12.2019	BLAPL-9010/2019	ARUN KUMAR BUDHIA	C.O.	COURT NO. 23	Order Dtd. 2019-12-24			(Se at No-23)
328	120951/2019	28.12.2019	WP (C) - 27511/2019	K. N. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-23)
329	120952/2019	28.12.2019	WP (C) - 26989/2019	C K BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-23			(Se at No-23)

330	120953/2019	28.12.2019	WP (C) - 22014/2019	K. C. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24		WRIT BRANCH-6	(Seat No-36)
331	120954/2019	28.12.2019	WP (C) - 26840/2019	SARAT K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Seat No-36)
332	120955/2019	28.12.2019	WP (C) - 25959/2019	N SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Seat No-36)
333	120956/2019	28.12.2019	WP (C) - 26471/2019	D K MAHALIK	C.O.	COURT NO. 22	Order Dtd. 2019-12-24			(Seat No-36)
334	120957/2019	28.12.2019	WP (C) - 23430/2019	M/S. SAMBHEET PATTANAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Seat No-36)
335	120958/2019	28.12.2019	WP (C) - 24340/2019	A KALASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24		WRIT BRANCH-1	(Seat No-30)
336	120959/2019	28.12.2019	WP (C) - 23902/2019	SARADA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Seat No-30)
337	120960/2019	28.12.2019	WP (C) - 26035/2019	D NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Seat No-30)
338	120961/2019	28.12.2019	WP (C) - 26897/2019	J. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Seat No-30)
339	120962/2019	28.12.2019	WP (C) - 26724/2019	S K PADHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Seat No-30)
340	120963/2019	28.12.2019	WP (C) - 26836/2019	SARAT KUMAR MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Seat No-30)
341	120964/2019	28.12.2019	WP (C) - 26994/2019	C K BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-23			(Seat No-30)
342	120965/2019	28.12.2019	WP (C) - 26118/2019	A. B. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2019-12-24			(Seat No-30)

										30)
3 4 3	120966 /2019	28.12.2 019	WP (C) - 26861/ 2019	BALARAM SINGH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-24			(Se at No- 30)
3 4 4	120967 /2019	28.12.2 019	WP (C) - 26992/ 2019	C K BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-23			(Se at No- 30)
3 4 5	120968 /2019	28.12.2 019	WP (C) - 6647/2 017	DURGA MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-24		WRIT BRANC H-6	(Se at No- 35)
3 4 6	120969 /2019	28.12.2 019	WP (C) - 26477/ 2019	D K MAHALIK	C.O.	COURT NO. 22	Order Dtd. 2019- 12-24			(Se at No- 35)
3 4 7	120970 /2019	28.12.2 019	WP (C) - 6647/2 017	A. SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-24		WRIT BRANC H-6	(Se at No- 35)
3 4 8	120971 /2019	28.12.2 019	WP (C) - 26012/ 2019	P K MISHRA	C.O.	COURT NO. 9	Order Dtd. 2019- 12-24		WRIT BRANC H-4	(Se at No- 46)
3 4 9	120972 /2019	28.12.2 019	WP (C) - 17721/ 2019	P K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24		WRIT BRANC H-5	(Se at No- 32)
3 5 0	120973 /2019	28.12.2 019	ABLAPL - 17931/ 2019	A.K.SWAI N	C.O.	COURT NO. 1	Order Dtd. 2019- 12-20			(Se at No- 32)
3 5 1	120974 /2019	28.12.2 019	ABLAPL - 11655/ 2019	B.K.PATI	C.O.	COURT NO. 1	Order Dtd. 2019- 12-23			(Se at No- 32)
3 5 2	120975 /2019	28.12.2 019	WP (C) - 27678/ 2019	KAUSHIK SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-23			(Se at No- 32)
3 5 3	120976 /2019	28.12.2 019	WP (C) - 27335/ 2019	J. R. KHUNTIA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-20			(Se at No- 32)
3 5 4	120977 /2019	28.12.2 019	ABLAPL - 11994/ 2019	K.C.SAHO O	C.O.	COURT NO. 1	Order Dtd. 2019- 11-16			(Se at No- 32)
3 5 5	120978 /2019	28.12.2 019	WP (C) - 5586/2	M.K.RANA	GENE RAL		Order Dtd. 2019- 12-24			(Se at

5			003							No-32)
356	120979/2019	28.12.2019	WP (C) - 24263/2019	M.K.RANA	GENERAL		Order Dtd. 2019-12-10			(Se at No-32)
357	120980/2019	28.12.2019	OJC-7243/1998	M.K.RANA	GENERAL		Order Dtd. 2019-12-24			(Se at No-32)
358	120981/2019	28.12.2019	WP (C) - 1307/2003	M.K.RANA	GENERAL		Order Dtd. 2019-11-21			(Se at No-32)
359	120982/2019	28.12.2019	WP (C) - 3020/2012	M.K.RANA	GENERAL		Order Dtd. 2019-12-24			(Se at No-32)
360	120983/2019	28.12.2019	WP (C) - 2552/2004	M.K.RANA	GENERAL		Order Dtd. 2019-12-24			(Se at No-32)
361	120984/2019	28.12.2019	WP (C) - 6722/2019	M.K.RANA	GENERAL		Order Dtd. 2019-11-05			(Se at No-32)
362	120985/2019	28.12.2019	WP (C) - 6724/2019	M.K.RANA	GENERAL		Order Dtd. 2019-11-05			(Se at No-32)
363	120986/2019	28.12.2019	WP (C) - 11728/2011	M.K.RANA	GENERAL		Order Dtd. 2019-07-24			(Se at No-32)
364	120987/2019	28.12.2019	WP (C) - 27706/2019	H.K.PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-32)
365	120988/2019	28.12.2019	WP (C) - 27708/2019	H.K.PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-32)
366	120989/2019	28.12.2019	WP (C) - 14604/2014	TOFAN PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2019-12-12			(Se at No-32)
367	120990/2019	28.12.2019	WP (C) - 21869/2014	GAGAN ROUT	C.O.	COURT NO. 8	Order Dtd. 2019-12-17			(Se at No-32)
3	120991	28.12.2	WP (C) -	TAPAN	C.O.	CHIEF	Order Dtd. 2019-			(Se

6 8	/2019	019	27104/ 2019	SWAIN		JUSTI CE'S COURT	12-23			at No- 32)
3 6 9	120992 /2019	28.12.2 019	WP (C) - 27103/ 2019	TAPAN SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-23			(Se at No- 32)
3 7 0	120993 /2019	28.12.2 019	WP (C) - 18477/ 2019	LOKANATH SAHOO	C.O.	DR (J)	Order Dtd. 2019- 12-23			(Se at No- 32)
3 7 1	120994 /2019	28.12.2 019	WP (C) - 18848/ 2016	TAPAN SWAIN	C.O.	COURT NO. 8	Order Dtd. 2019- 12-19		WRIT BRANC H-2	(Se at No- 45)
3 7 2	120995 /2019	28.12.2 019	WP (C) - 18848/ 2016	M/S.BIPL AB P.B.BAHA LI	C.O.	COURT NO. 8	Order Dtd. 2019- 12-19		WRIT BRANC H-2	(Se at No- 45)
3 7 3	120996 /2019	28.12.2 019	WA- 604/20 19	S. DAS	C.O.	COURT NO. 3	Order Dtd. 2019- 12-19			(Se at No- 45)
3 7 4	120997 /2019	28.12.2 019	RVWPET - 221/20 13	NARENDRA KUMAR NAYAK	C.O.	COURT NO. 3	Order Dtd. 2019- 12-23			(Se at No- 45)
3 7 5	120998 /2019	28.12.2 019	RVWPET - 208/20 13	P. C. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-23			(Se at No- 45)
3 7 6	120999 /2019	28.12.2 019	WP (C) - 27121/ 2019	TAPAN SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-23			(Se at No- 45)
3 7 7	121000 /2019	28.12.2 019	WP (C) - 27185/ 2019	A. K. BHUYAN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-23			(Se at No- 45)
3 7 8	121001 /2019	28.12.2 019	WP (C) - 10216/ 2018	S. B. MOHAPATR A	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-23			(Se at No- 45)
3 7 9	121002 /2019	28.12.2 019	WP (C) - 27059/ 2019	S. S. SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-23			(Se at No- 45)
3 8 0	121003 /2019	28.12.2 019	RVWPET - 95/201 3	PRADEEP KUMAR RATH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-23			(Se at No- 45)

381	121004/2019	28.12.2019	WP (C) - 27120/2019	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-45)
382	121005/2019	28.12.2019	WP (C) - 12105/2019	M. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-45)
383	121006/2019	28.12.2019	WP (C) - 27107/2019	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-45)
384	121007/2019	28.12.2019	RVWPET - 203/2013	M/S DAMODAR PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-45)
385	121008/2019	28.12.2019	RVWPET - 94/2013	PRADEEP KUMAR RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-45)
386	121009/2019	28.12.2019	BLAPL-7306/2019	PRATIMA NAIK	GENERAL		Order Dtd. 2019-12-18			(Seat No-45)
387	121010/2019	28.12.2019	BLAPL-9147/2019	N. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2019-12-24			(Seat No-45)
388	121011/2019	28.12.2019	WP (C) - 26133/2019	S. RATH	C.O.	COURT NO. 9	Order Dtd. 2019-12-23			(Seat No-45)